

This notification appoints the Commissioner of Customs (Air Cargo), New Delhi to be the Commissioner of Customs (Air Cargo Complex), Mumbai, Commissioner of Customs (Air Cargo Complex), Calcutta, Commissioner of Customs (Imports), Mumbai, and Commissioner of Customs .Calcutta for specified purposes

27th April.2000

Notification No. 27/2000-Customs (N.T)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Government hereby appoints the Commissioner of Customs (Air Cargo), New Delhi to be the Commissioner of Customs (Air Cargo Complex), Mumbai, Commissioner of Customs (Air Cargo Complex), Calcutta, Commissioner of Customs (Imports), Mumbai, and Commissioner of Customs .Calcutta, for the purpose of adjudicating of the show cause notice pertaining to M/s. Ramakrishna Sales Private Limited, Delhi, M/s. Shree Krishna Export, Delhi, M/s. Jupiter Electronics, Delhi, M/s. Shree Electronics, Delhi and M/s. Superfine Communication, Delhi issued vide DRLF.No.50D/27/98-CL dated the 11th February, 2000 by the Additional Director General, Directorate of Revenue Intelligence, New Delhi.

(RAJENDRASINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

F.No.437/5/2000-CUS.IV